

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 17.06.2019 (MONDAY)
COURT -III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1890 of 2019 in Comp. App. (AT) (Ins) No. 525 of 2019	V Hotels Ltd. Vs. Asset Reconstruction Company (India) Ltd.	Hitesh Sachar	Shivani Garg
2.	I.A. No. 1907 of 2019 in Comp. App. (AT) (Ins) No. 614 of 2019	Hemant Surana. Vs. Viswanatha Balasubramanian & Anr.	Paritosh Budhiraja	Sudha Sachdeva

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 630 of 2019	ICICI Bank Ltd. Vs. Jaiprakash Associates Ltd.	Bishwajit Dubey	
4.	Comp. App. (AT) (Ins) No. 631 of 2019	Union Bank of India & Ors. Vs. Shashi Kant Nemani, Appointed Liquidator of Vedika Nut Crafts Pvt. Ltd.(in liquidation) & Ors.	Rajiv Sankar Roy	
5.	Comp. App. (AT) (Ins) No. 632 of 2019	Bank of Baroda Vs. Deepa Venkat Ramani, R.P & Anr.	Praveena Gautam	
6.	Comp. App. (AT) (Ins) No. 633 of 2019	Ramchandra D. Choudhary, R.P of Maharashtra Shetkari Sugar Ltd. Vs. Committee of Creditors of Maharashtra Shetkari Sugar Ltd.	Vikkay Dang	

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By Order
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Registrar